NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP PAULRAJ

NAME OF THE RESPONDENT(S)

: STORE N MOVE PVT LTD

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. Han komer far Jogar & Thomas In petition

Villa 6

V.M. KARNYLO

for R.I Ryles

ORDER

Counsel for petitioner present. Counsel for R1, R4 & R5 present. Counsel for R2, R3 & R6 called but was absent. Both the counsels stated that an interim stay has been granted in CRP PD 3280 of 2017 and CMP No.15303 of 2017 by the Hon'ble High Court of Madras and prayed for time to make submissions regarding the stage of the proceedings. Time is extended at their request. Put up on 08.01.2018.

S Vijayaraghavan Member (Technical) -Sd -K Anantha Padmanabha Swamy Member (Judicial)

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